GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1408
ANSWERED ON:02.12.2014
PENSION TO FREEDOM FIGHTERS
Gupta Shri Shyama Charan;Rathwa Shri Ramsinh Patalyabhai;Singh Shri Bharat

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of freedom fighters, their widows and the eligible dependents who are receiving pension under the `Swantantrata Sainik Samman Pension Scheme, 1980` separately, State-wise including, Uttar Pradesh;
- (b) the total number of applications received/pending/ rejected for grant of pension to the freedom fighters and their dependents along with the reasons for pendency and the steps taken to clear all the pending applications, State/UT-wise;
- (c) the number of cases of freedom fighters family pension to whom the arrears, if any, is pending along with the steps taken to dispose of all the cases, State-wise including Bihar;
- (d) the details of facilities provided to freedom fighters, their widows and the eligible dependents; and
- (e) whether the Government has any proposal to enhance the facilities and pension of such persons and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJJU)

- (a): As per the data available, about 38,669 freedom fighters/ their eligible dependents from various States/UTs including Uttar Pradesh are receiving Central Samman Pension.
- (b)&(c): No application for the grant of pension or the payment of arrear of family pension complete in all respects & duly recommended by the concerned State Government is pending.
- (d): Apart from the pension, the freedom fighters/eligible dependents are also provided various facilities as per the annexure.
- (e): At present, the Government has no proposal to expand the scope of the Freedom Fighters Pension Scheme, 1980.